

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

(IB)-303(ND)/2017

IN THE MATTER OF:

M/s. Vardhman Industries Limited

... **PETITIONER**

SECTION :

Under Section 10 of IBC Code, 2016

Order delivered on 14.9.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner/Applicant	: Mr. Satwinder Singh, Advocate : Mr. NPS Chawla, Advocate Ms. Vaishanan Rao, Advocate
For the Respondents	:Mr. UC Mittal, Advocate Mr.Abhay Gupta, Advocate..for SBI,IFB, Ludhiana


ORDER

Learned Counsel for the petitioner is present. Mr. U.C. Mittal, Advocate has appeared on behalf of State Bank of India, IFB, Ludhiana and seeks some time to respond to the application as filed by the Financial Creditor.

Taking into consideration the request, a week's time is granted.

Post the matter for their response on 25.9.2017.

Surjit
14.9.2017


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**